

- ments for updating of land records;
2. Scientific surveys of unmeasured lands;
 3. Recording the rights of tenants and sharecroppers;
 4. Strengthening of revenue machinery at the grassroot levels and at the supervisory levels;
 5. Training programme of revenue functionaries for survey and settlement to improve efficiency and for bringing about attitudinal changes;
 6. Use of modern equipments for the revenue operations like printing of maps;
 7. Computerization of land records for storage and easy retrieval of data.

The Eighth Plan (1992-97) is yet to be finalised. The Ministry has however proposed to continue the above programmes of the Seventh Five Year Plan on a magnified scale with sharper focus on computerization of land records and recording of the rights of the tenants and the sharecroppers with assistance under the Centrally sponsored Schemes.

(b) and (c.) The Government propose to convene a meeting of the Revenue Ministers to discuss steps for making land records more meaningful and relevant along with other items of land reforms. The precise date for convening the meeting has not been fixed.

(d) and (e). Currently, a proposal for linking the title over the land to the registra-

tion process is being studied. However, it is not possible to indicate as to what would be the view of the Government formulated after the due process of examination, study and consultation.

Light Rail Transport System

2049. SHRI DHARMABHIKSHAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of Andhra Pradesh have contemplated light rail transport system; and

(b) if so, the salient features of the scheme and the estimated cost and the Central assistance being provided to this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The Govt. of Andhra Pradesh engaged M/s. Rail India Technical & Economic Services Ltd. (RITES) in March, 1988 to prepare a Techno-Economic Feasibility Study for the introduction of rapid transport system. M/s. RITES have recommended the construction of a Light Rail Transit System in the twin cities of Hyderabad and Secunderabad, covering a total distance of 45.078 Kms, at a cost of Rs. 307.00 crores. The routes identified are:-

- i) Balanagar to Khairatebad
- ii) Khairatebad to Charminar
- iii) Mozamzahi Market to Dilsukhnagar.

The State Government is yet to finalise the financing package for funding the project.